

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY**  
**RAJYA SABHA**  
**QUESTION NO 19.11.2009**  
**ANSWERED ON**  
**PLIGHT OF SCIENTISTS OF NIC**

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SHRI KAMAL AKHTAR

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether Government is aware that many scientists of NIC working as District Information Officer at various districts have been facing lot of problems due to absence of a proper Human Resource policy in NIC;

(b) whether Government is also aware that these officers have been posted at same place for over 10 years without transfers though they have represented on this several times and some MPs have written to the Minister in this regard;

(c) if so, the action taken; and

(d) if not, the reasons therefore?

**ANSWER**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a): The National Informatics Centre (NIC) is an Scientific & Technical organization and career progression of its S&T personnel is governed by the Department of Personnel & Training, Government of India as per Flexible Complementing Scheme and guidelines issued from time to time.

(b): As a policy NIC plans for transfer of 5% of the total technical manpower posted in NIC. NIC Scientists have a set of professional skill which require them to stay in that job, hence, NIC has some officers posted in the same place for more than 10 years. Based on the vacancy and specific requirements transfer requests over and above the normal transfer is also accepted as per the requests. However, due to shortage of manpower it is not always possible to meet the demand. The officers posted in various NIC Centres including District Centres possess the domain expertise and the user departments / District Administrations become handicapped in the event of officers` transfer from their place of posting to other NIC location/other districts etc. However, keeping in view the interest of the organization and employees concerned, the officials are considered for transfer to NIC State Units or other District Centres of NIC in public interest and on compassionate ground ensuring that in the event of the transfer of officers, the day to day work in the NIC Centres including District Centres and State Units does not get effected.

(c) and (d): Do not arise.